

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. Company Petition/84/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

NAME OF THE PARTIES: - Darius Rutton Kavasmaneck
V/s
R K Naoroji

Section: U/s 59 of the Companies Act, 2013

ORDER

Adv. Shyam Kapadia a/w Adv. Shirraj Dhruv and Adv. Aastha Mehta appeared for the Petitioner/Applicant. Counsel Mr. Sunip Sen, Adv. Chirag Dave, Adv. Soumya Srinivasan appeared for Respondent No.1. Sr. Counsel, Mr. Gaurav Joshi a/w Adv. Rohit Gupta appeared for Respondent Nos. 2, 4, 5 & 6. Counsel, Mr. Rohan Rajadhyaksha i/b Adv. Priyanka Shetty, Adv. Anusha Jacob, Adv. Aditi Bhansali, Adv. Shanay Shroff appeared for Respondent Nos. 3, 8 & 9 through VC. None has appeared on behalf of Respondent No.7.

The registry is directed to issue a court notice to Respondent No.7 intimating the next date of hearing, returnable on 29.07.2024. List this matter on **29.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)